

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 42

TO BE ANSWERED ON THE 20th July 2026

**AIR SUVIDHA 2.0 PORTAL AND TWIN-ENGINE HELICOPTER
PROCUREMENT**

42. DR. SIKANDER KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the concrete operational steps taken by Government to ensure 100 per cent compliance of international passengers with newly launched Air Suvidha 2.0 health screening portal;
- (b) whether the Directorate General of Civil Aviation has issued specific directives to international airlines regarding pre-boarding verification protocols, if so, the details thereof;
- (c) the steps taken to augment digital infrastructure and server capacities to handle high volume traffic and prevent technical glitches during self-declaration form submissions; and
- (d) the measures taken to support and incentivise aviation operators in procuring and deploying larger, twin-engine helicopters tailored for high-altitude terrains?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): Air Suvidha 2.0 has been operationalised for self-declaration by international arriving passengers. In compliance with the directions of the Ministry of Civil Aviation regarding Air Suvidha 2.0, Directorate General of Civil Aviation (DGCA) issued directions to all airlines operating scheduled air transport services to/from India for strict adherence to the prescribed instructions. DGCA also constituted random inspection teams at international airports to ensure effective implementation of the prescribed health SOPs, including verification of measures taken by airlines to ensure proper submission of Self Declaration Forms by passengers through the Air Suvidha portal.

(c): The Air Suvidha 2.0 portal has been designed with a scalable microservices architecture, auto-scaling compute resources and deployment across MeitY empanelled data centres in an active - active configuration ensuring uninterrupted operations even if an entire facility becomes unavailable. A real-time monitoring dashboard and dedicated operations team ensure prompt identification and resolution of technical issues to minimise service disruptions.

(d): DGCA does not mandate any restriction on the procurement of any type of helicopter, whether Twin-Engine or Single-Engine, to operate in high altitude terrain. The helicopter operators in the industry may deploy Twin-Engine or Single-Engine helicopter, as per the specific Performance Class, for operations in high altitude terrain.
